MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. **33/AM15**
HELD ON 12.11.2014
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. **33/87-NC-7/2014 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 12.11.2014** under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
2) Shri Nand Lal, Senior Development Officer, DIPP
3) Shri Seikhomang Kipgen, Dy. DGFT
4) Shri S.K. Panigrahi, Economic Officer

2. The Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

ONLINE CASES

1	**Case No.:19/1/87-ALC1/2014**	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00538/AM14/	RLA File :26/24/040/00006/AM14/	Lic.No/Date:2610012322 20.01.2014	Defer Date:26.11.2014
	Decision: A D/L No. 46011/51/2014-PC.II dated 06.08.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

2	**Case No.:1/2/87-ALC1/2014**	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00001/AM15/	RLA File :03/95/040/00224/AM12/	Lic.No/Date:0310770188 11.02.2014	Defer Date:26.11.2014
	Decision: A D/L No. 46011/44/2006-PC.II dated 12.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

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3	**Case No.:2/48/87-ALC1/2013**	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00451/AM14/	RLA File :03/95/040/00143/AM12/	Lic.No/Date:0310770496 18.02.2014	Defer Date:26.11.2014
	Decision: A D/L No. 46011/44/2006-PC.II dated 12.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

4	**Case No.:3/1/87-ALC1/2014**	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00522/AM14/	RLA File :03/95/040/00130/AM14/	Lic.No/Date:0310771913 25.02.2014	Defer Date:26.11.2014
	Decision: A D/L No. 46011/44/2006-PC.II dated 12.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

5	**Case No.:54/7/87-ALC1/2014**	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00073/AM15/	RLA File :03/94/040/00950/AM14/	Lic.No/Date:0310772113 27.02.2014	Defer Date:10.12.2014
	Decision: A D/L No. 46011/115/2005-PC.II dated 11.11.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

6	**Case No.:55/7/87-ALC1/2014**	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00074/AM15/	RLA File :03/94/040/00951/AM14/	Lic.No/Date:0310772114 27.02.2014	Defer Date:10.12.2014
	Decision: A D/L No. 46011/115/2005-PC.II dated 11.11.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

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7	**Case No.:21/7/87-ALC1/2014**	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00040/AM15/	RLA File :03/94/040/01004/AM14/	Lic.No/Date:0310772649 03.03.2014	Defer Date:10.12.2014
	Decision: A D/L No. 46011/115/2005-PC.II dated 11.11.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

8	**Case No.:22/7/87-ALC1/2014**	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00041/AM15/	RLA File :03/94/040/01005/AM14/	Lic.No/Date:0310772650 03.03.2014	Defer Date:10.12.2014
	Decision: A D/L No. 46011/115/2005-PC.II dated 11.11.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

9	**Case No.:2/33/87-ALC1/2014**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00307/AM15/	RLA File :15/24/040/00013/AM14/	Lic.No/Date:1510021433 07.03.2014	Defer Date:03.12.2014
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

10	**Case No.:18/2/87-ALC1/2014**	Party Name:VINYL TUBES PVT.LTD.,	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00550/AM14/	RLA File :05/24/040/00470/AM14/	Lic.No/Date:0510382328 20.03.2014	Defer Date:26.11.2014
	Decision: In response to D/L dated 27.05.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 07.10.2014. Comments awaited from D/o C&PC.			

11	**Case No.:4/14/87-ALC1/2014**	Party Name:SWASTIK POLYMERS	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00114/AM15/	RLA File :05/24/040/00009/AM15/	Lic.No/Date:0510384233 16.04.2014	Defer Date:26.11.2014
	Decision: A D/L No. 46011/17/2007-PC.II dated 08.09.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.10.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

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12	**Case No.:50/7/87-ALC1/2014**	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00069/AM15/	RLA File :02/24/040/00211/AM14/	Lic.No/Date:0210202515 21.04.2014	Defer Date:26.11.2014
	Decision: In response to D/L dated 01.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 07.10.2014. Comments awaited from D/o C&PC.			

13	**Case No.:10/15/87-ALC1/2014**	Party Name:SWASTIK POLYMERS	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00135/AM15/	RLA File :05/24/040/00033/AM15/	Lic.No/Date:0510384812 24.04.2014	Defer Date:26.11.2014
	Decision: A D/L No. 46011/17/2007-PC.II dated 08.09.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.10.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

14	**Case No.:7/9/87-ALC1/2014**	Party Name:SWASTIK POLYMERS	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00088/AM15/	RLA File :05/24/040/00050/AM15/	Lic.No/Date:0510385813 06.05.2014	Defer Date:26.11.2014
	Decision: A D/L No. 46011/17/2007-PC.II dated 08.09.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.10.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

15	**Case No.:6/9/87-ALC1/2014**	Party Name:SWASTIK POLYMERS	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00087/AM15/	RLA File :05/24/040/00028/AM15/	Lic.No/Date:0510385944 07.05.2014	Defer Date:26.11.2014
	Decision: A D/L No. 46011/17/2007-PC.II dated 08.09.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.10.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

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16	**Case No.:1/12/87-ALC1/2014**	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00093/AM15/	RLA File :02/24/040/00003/AM15/	Lic.No/Date:0210203005 07.05.2014	Defer Date:26.11.2014
	Decision: A D/L No. 46011/45/2014-PC.II dated 08.09.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.10.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

17	**Case No.:12/14/87-ALC1/2014**	Party Name:PYE TOOLS PVT.LIMITED	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00122/AM15/	RLA File :30/24/040/00010/AM15/	Lic.No/Date:3010102613 22.05.2014	Defer Date:10.12.2014
	Decision: A D/L No. 46011/57/2011-PC.II dated 29.11.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

18	**Case No.:15/22/87-ALC1/2014**	Party Name:ANG PLASTICS PVT. LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00203/AM15/	RLA File :03/94/040/00165/AM15/	Lic.No/Date:0310785131 11.06.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

19	**Case No.:8/30/87-ALC1/2014**	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00230/AM15/	RLA File :03/94/040/00232/AM15/	Lic.No/Date:0310785802 23.06.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

20	**Case No.:9/30/87-ALC1/2014**	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00231/AM15/	RLA File :03/94/040/00263/AM15/	Lic.No/Date:0310786066 26.06.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

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	Case No.:11/30/87-ALC1/2014	Party Name:AHURA MAZDA MFG. CO. PVT. LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
21	HQ File :01/87/050/00233/AM15/	RLA File :03/94/040/00292/AM15/	Lic.No/Date:0310786471 07.07.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:10/30/87-ALC1/2014	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
22	HQ File :01/87/050/00232/AM15/	RLA File :03/94/040/00291/AM15/	Lic.No/Date:0310786681 10.07.2014	Defer Date:03.12.2014
	Decision: A copy of application alongwith Licence Amendment Sheet has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:6/21/87-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
23	HQ File :01/87/050/00159/AM15/	RLA File :05/24/040/00149/AM15/	Lic.No/Date:0510389658 11.07.2014	Defer Date:26.11.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.			

	Case No.:8/21/87-ALC1/2014	Party Name:WELBROS FOAM INDUSTRIES	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
24	HQ File :01/87/050/00161/AM15/	RLA File :05/24/040/00163/AM15/	Lic.No/Date:0510389662 11.07.2014	Defer Date:10.12.2014
	Decision: A D/L No. 46011/78/2014-PC.II dated 29.10.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

	Case No.:17/30/87-ALC1/2014	Party Name:RALLIS INDIA LIMITED	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
25	HQ File :01/87/050/00239/AM15/	RLA File :03/95/040/00137/AM15/	Lic.No/Date:0310786727 11.07.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

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	Case No.:14/30/87-ALC1/2014	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
26	HQ File :01/87/050/00236/AM15/	RLA File :03/94/040/00332/AM15/	Lic.No/Date:0310786870 15.07.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:15/30/87-ALC1/2014	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
27	HQ File :01/87/050/00237/AM15/	RLA File :03/94/040/00337/AM15/	Lic.No/Date:0310786871 15.07.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to DIPP on 24.10.2014. Comments awaited from DIPP.			

	Case No.:16/30/87-ALC1/2014	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
28	HQ File :01/87/050/00238/AM15/	RLA File :03/94/040/00350/AM15/	Lic.No/Date:0310786872 15.07.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to DIPP on 24.10.2014. Comments awaited from DIPP.			

	Case No.:7/30/87-ALC1/2014	Party Name:GALA SHRINK FIT	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
29	HQ File :01/87/050/00229/AM15/	RLA File :03/94/040/00088/AM15/	Lic.No/Date:0310786915 16.07.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:13/30/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
30	HQ File :01/87/050/00235/AM15/	RLA File :03/94/040/00325/AM15/	Lic.No/Date:0310786918 16.07.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

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	Case No.:20/30/87-ALC1/2014	Party Name:SUN PLAST	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
31	HQ File :01/87/050/00242/AM15/	RLA File :03/95/040/00333/AM15/	Lic.No/Date:0310786925 16.07.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:17/22/87-ALC1/2014	Party Name:SWASTIK POLYMERS	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
32	HQ File :01/87/050/00205/AM15/	RLA File :05/24/040/00171/AM15/	Lic.No/Date:0510389761 17.07.2014	Defer Date:26.11.2014
	Decision: A D/L No. 46011/17/2007-PC.II dated 16.09.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.10.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:18/30/87-ALC1/2014	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
33	HQ File :01/87/050/00240/AM15/	RLA File :03/95/040/00305/AM15/	Lic.No/Date:0310786991 17.07.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:19/30/87-ALC1/2014	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
34	HQ File :01/87/050/00241/AM15/	RLA File :03/95/040/00306/AM15/	Lic.No/Date:0310786989 17.07.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:22/30/87-ALC1/2014	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
35	HQ File :01/87/050/00244/AM15/	RLA File :04/24/040/00085/AM15/	Lic.No/Date:0410159121 30.07.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

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	Case No.:4/30/87-ALC1/2014	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
36	HQ File :01/87/050/00226/AM15/	RLA File :02/24/040/00079/AM15/	Lic.No/Date:0210204708 05.08.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:21/30/87-ALC1/2014	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Approved**
	HQ File :01/87/050/00243/AM15/	RLA File :03/95/040/00386/AM15/	Lic.No/Date:0310787776 07.08.2014	

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Decision: As per the written comments furnished by the DIPP vide their letter No. 7/79/2014/TSW dated 10.11.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Abrasion Resistance Pulley Matting	1 kg	1. Natural Rubber	0.42 kg
		2. Chloroprene Rubber	0.22 kg
		3. Zinc Oxide	0.032 kg
		4. Silica Filler PPT	0.212 kg
		5. Titanium Dioxide	0.043 kg
		6. Antioxidant	0.0120 kg
		7. Accelerators	0.0135 kg
		8. Processing Aids	0.032 kg
		9. Packing Material (Plastic Pallets)	180 Numbers (for 2,00,000 kgs of export item)

Note: 1. **There should be a value cap on Antioxidant & Accelerator, as per general note-8 of Handbook of Procedures Vol. II.**

2. **The firm should export back 180 Nos. of Packing Material (Plastic Pallets).**

RLA may take consequential action as per Policy / Procedures.

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	Case No.:6/30/87-ALC1/2014	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
38	HQ File :01/87/050/00228/AM15/	RLA File :02/24/040/00093/AM15/	Lic.No/Date:0210204763 12.08.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:5/30/87-ALC1/2014	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
39	HQ File :01/87/050/00227/AM15/	RLA File :02/24/040/00092/AM15/	Lic.No/Date:0210204772 13.08.2014	Defer Date:10.12.2014
	Decision: A D/L No. 7/138/2014-TSW dated 10.11.2014 was issued by DIPP to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

	Case No.:23/30/87-ALC1/2014	Party Name:BLS POLYMERS LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
40	HQ File :01/87/050/00245/AM15/	RLA File :05/23/040/00190/AM15/	Lic.No/Date:0510390308 14.08.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:37/30/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
41	HQ File :01/87/050/00259/AM15/	RLA File :31/83/040/00118/AM15/	Lic.No/Date:3110064757 19.08.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:38/30/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
42	HQ File :01/87/050/00260/AM15/	RLA File :31/83/040/00120/AM15/	Lic.No/Date:3110064758 19.08.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

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	Case No.:24/30/87-ALC1/2014	Party Name:RAPID ENGINEERING CO.P.LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
43	HQ File :01/87/050/00246/AM15/	RLA File :05/24/040/00218/AM15/	Lic.No/Date:0510390615 20.08.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:33/30/87-ALC1/2014	Party Name:VASA PHARMACHEM P.LTD	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
44	HQ File :01/87/050/00255/AM15/	RLA File :08/24/040/00178/AM15/	Lic.No/Date:0810133060 20.08.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:1/26/87-ALC1/2014	Party Name:VISION POLYMER PVT LTD	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Approved**
	HQ File :01/87/050/00220/AM15/	RLA File :34/24/040/00130/AM15/	Lic.No/Date:3410040464 21.08.2014	

45 **Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 21/87-ALC1/2014 dated 20.08.2014 in Case No. 2/18/87-ALC1/2014, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Acrylic Sheet	1 kg	Polymethyle Methacrylate (PMMA)	1.04 kg
RLA may take consequential action as per Policy / Procedures.			

	Case No.:25/30/87-ALC1/2014	Party Name:SPERRY PLAST LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
46	HQ File :01/87/050/00247/AM15/	RLA File :05/24/040/00219/AM15/	Lic.No/Date:0510390669 21.08.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

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47	**Case No.:26/30/87-ALC1/2014**	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00248/AM15/	RLA File :05/24/040/00222/AM15/	Lic.No/Date:0510390643 21.08.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

48	**Case No.:27/30/87-ALC1/2014**	Party Name:NOSLAR INTERNATIONAL LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00249/AM15/	RLA File :05/24/040/00225/AM15/	Lic.No/Date:0510390714 22.08.2014	Defer Date:10.12.2014
	Decision: A D/L No. 7/248/2014-TSW dated 07.11.2014 was issued by DIPP to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

49	**Case No.:28/30/87-ALC1/2014**	Party Name:R.V.R. TECHNOLOGIES LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00250/AM15/	RLA File :05/24/040/00230/AM15/	Lic.No/Date:0510390713 22.08.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to DIPP on 24.10.2014. Comments awaited from DIPP.			

50	**Case No.:30/30/87-ALC1/2014**	Party Name:SANKHLA INDUSTRIES,	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00252/AM15/	RLA File :07/24/040/00192/AM15/	Lic.No/Date:0710106569 27.08.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

51	**Case No.:46/30/87-ALC1/2014**	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00268/AM15/	RLA File :34/24/040/00127/AM15/	Lic.No/Date:3410040501 28.08.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

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	Case No.:31/30/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
52	HQ File :01/87/050/00253/AM15/	RLA File :08/24/040/00161/AM15/	Lic.No/Date:0810133178 01.09.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:34/30/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
53	HQ File :01/87/050/00256/AM15/	RLA File :08/24/040/00183/AM15/	Lic.No/Date:0810133176 01.09.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:35/30/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
54	HQ File :01/87/050/00257/AM15/	RLA File :08/24/040/00201/AM15/	Lic.No/Date:0810133177 01.09.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:32/30/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
55	HQ File :01/87/050/00254/AM15/	RLA File :08/24/040/00168/AM15/	Lic.No/Date:0810133218 03.09.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:3/30/87-ALC1/2014	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
56	HQ File :01/87/050/00225/AM15/	RLA File :05/24/040/00259/AM15/	Lic.No/Date:0510390989 04.09.2014	Defer Date:03.12.2014
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

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57	**Case No.:3/25/87-ALC1/2014**	Party Name:NEWAGE LAMINATORS PVT.LTD.,	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00219/AM15/	RLA File :05/24/040/00224/AM15/	Lic.No/Date:0510391053 09.09.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 07.10.2014. Comments awaited from D/o C&PC.			

58	**Case No.:29/30/87-ALC1/2014**	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00251/AM15/	RLA File :05/24/040/00266/AM15/	Lic.No/Date:0510391051 09.09.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

59	**Case No.:43/30/87-ALC1/2014**	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00265/AM15/	RLA File :08/24/040/00224/AM15/	Lic.No/Date:0810133321 12.09.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

60	**Case No.:47/30/87-ALC1/2014**	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00269/AM15/	RLA File :34/24/040/00145/AM15/	Lic.No/Date:3410040542 12.09.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

61	**Case No.:41/30/87-ALC1/2014**	Party Name:FORECH INDIA LIMITED	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
	HQ File :01/87/050/00263/AM15/	RLA File :05/23/040/00237/AM15/	Lic.No/Date:0510391124 15.09.2014	Defer Date:10.12.2014
	Decision: A D/L No. 7/280/2014-TSW dated 07.11.2014 was issued by DIPP to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

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	Case No.:39/30/87-ALC1/2014	Party Name:SRF LIMITED	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
62	HQ File :01/87/050/00261/AM15/	RLA File :04/24/040/00081/AM15/	Lic.No/Date:0410159464 22.09.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:40/30/87-ALC1/2014	Party Name:SRF LIMITED	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
63	HQ File :01/87/050/00262/AM15/	RLA File :04/24/040/00082/AM15/	Lic.No/Date:0410159465 22.09.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:44/30/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
64	HQ File :01/87/050/00266/AM15/	RLA File :08/24/040/00229/AM15/	Lic.No/Date:0810133408 22.09.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:36/30/87-ALC1/2014	Party Name:LG POLYMERS INDIA PVT LTD	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
65	HQ File :01/87/050/00258/AM15/	RLA File :26/21/040/00011/AM15/	Lic.No/Date:2610012695 26.09.2014	Defer Date:03.12.2014
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

	Case No.:42/30/87-ALC1/2014	Party Name:MARUTI RUB PLAST PVT LTD	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
66	HQ File :01/87/050/00264/AM15/	RLA File :05/24/040/00296/AM15/	Lic.No/Date:0510391397 26.09.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

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	Case No.:45/30/87-ALC1/2014	Party Name:METRO VALVES, (PROP: C.T. BALAMURUGAN)	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
67	HQ File :01/87/050/00267/AM15/	RLA File :32/24/040/00015/AM15/	Lic.No/Date:3210077265 01.10.2014	Defer Date:03.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:1/30/87-ALC1/2014	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
68	HQ File :01/87/050/00223/AM15/	RLA File :32/24/040/00017/AM15/	Lic.No/Date:3210077277 08.10.2014	Defer Date:03.12.2014
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

	Case No.:2/30/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
69	HQ File :01/87/050/00224/AM15/	RLA File :31/83/040/00142/AM15/	Lic.No/Date:3110064954 08.10.2014	Defer Date:03.12.2014
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

	Case No.:1/33/87-ALC1/2014	Party Name:BLS POLYMERS LTD.	Meet No/Date:33/87-ALC1/2014 12.11.2014	**Status: Deferred**
70	HQ File :01/87/050/00306/AM15/	RLA File :05/23/040/00307/AM15/	Lic.No/Date:0510391807 29.10.2014	Defer Date:03.12.2014
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

Note: It has been noted that most of the cases are pending due to non-receipt of Technical comments from concerned Ministry / Department. Chairman of NC directed to prepare a list of pending cases and request to concerned Ministry / Department to expedite their comments.

Meeting ended with thanks to Chair and all participants.

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